

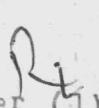
08-1-2002

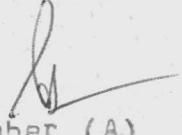
Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiquddin, J.M.

Sri T.S. Pandey, counsel for the applicant. Sri M.K. Mishra, briefholder of Sri R.K. Mishra, counsel for applicant. Sri D.S. Shukla, counsel for respondents. Briefholder of Sri RK Mishra, prays for adjournment of the OA. Sri TS Pandey, states that he has been representing the applicant right from the time of filing this OA and no consent has been obtained from him by Sri RK Mishra and Sri SN Pandey, whose Vakalethnama are also filed and is on record. Under the circumstances Sri TS Pandey alone represents the applicant.

2. Sri TS Pandey prays for withdrawal of this application which is allowed. The applicant or his counsel may file a fresh application within four weeks, if so desired. The OA is dismissed accordingly as withdrawn. The interim order stands vacated. There shall be no order as to costs.


Member (J)


Member (A)

Dube/